

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF STRATEGIC BIZCOM SERVICES
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name Of Corporate Person	Strategic Bizcom Services Private Limited
2.	Date Of Incorporation of Corporate Person	29/01/2015
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	RoC-Ahmedabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72900GJ2015PTC082067
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	G-4, CAPSTONE, Opp. Chirag Motors, Sheth Mangaldas Road, Ellisbridge Ahmedabad - 380006 Gujarat India
6.	Liquidation Commencement Date of Corporate Person	08 th July, 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Trupalkumar Patel C/505, The First, B/H ITC Narmada, Nr. Keshavbaug Party Plot, Vastrapur, Ahmedabad – 380015 Email: trupal.ip@gmail.com Registration number: IJBB/IPA-001/IP-P01186/2018-2019/11907
8.	Last Date for Submission of Claims	07 th August, 2024

Notice is hereby given that **Strategic Bizcom Services Private Limited** has commenced voluntary liquidation on **08th July, 2024**.

The stakeholders of **Strategic Bizcom Services Private Limited** are hereby called upon to submit a proof of their claims, on or before **07th August, 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Trupalkumar Patel
Liquidator
IBBI/IPA-001/IP-P01186/2018-19/11907
AFA valid till: 31st October, 2024



Date: 10/07/2024
Place: Ahmedabad